

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 56 OF 2019 IN
APPEAL NO. 54 OF 2019**

Dated: 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Versus

GMR Kamalanga Energy Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran for R-2, 3, 4, & 5

Mr. Ravikishore
Ms. Rajshree Chaudhary for R-6

Ms. Anisha Upadhyay
Mr. Nishant Kumar for R-8

ORDER

Heard learned counsel for the parties.

Reserved for Orders.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj